

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 120/73(4)/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

Name of the Company: Varinderjit Chadha  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	JAYESH A BUCH	ADVO	PETI	
2.				

**ORDER**


Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Proof of service of copy of petition on Respondent filed.

Petitioner is directed to inform the date of hearing and serve a copy of this order on the Respondents.

Respondents shall file reply within one week from the date of service of copy of this order after serving a copy to the Petitioner.

List the matter on 26.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of July, 2017.